

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION - II,
MUMBAI

C.P. (IB)-465/(MB/2018)

CORAM : SHRI M. K. SHRAWAT, MEMBER (J)
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **26.06.2018**

NAME OF THE PARTIES: Amit Kumar Jain

v/s.

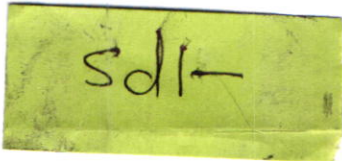
Shamik Enterprises Pvt. Ltd.

SECTION 8 OF INSOLVENCY & BANKRUPTCY CODE, 2016

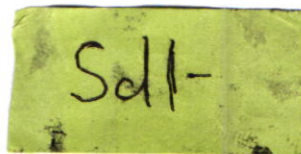
Order

7. C.P. (IB)-465/(MB/2018)

By the order of this bench, the case is adjourned to
17.07.2018.



V. NALLASENAPATHY
Member (Technical)



M.K. SHRAWAT
Member (Judicial)